

RESUME OF WORK DONE BY LOK SABHA
(THIRTEENTH LOK SABHA- SECOND SESSION, 1999)
(29th November to 23rd December, 1999)

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P R E F A C E

This Publication contains a brief resume of work done in the Thirteenth Lok Sabha during the First Session, i.e. from 29th November to 23rd December, 1999.

G.C.MALHOTRA
Secretary-General

DURATION OF SESSION

Date of Commencement 1999	@ 29 November,
Date of Adjournment <i>Sine Die</i>	*23 December, 1999
Date of Prorogation	27 December, 1999
Total Number of days of Session	25 days

Number of actual sittings 19 days
 Number of Hours of sittings 123 hours 33 mts.

@ The first sitting commenced with the playing of National Anthem.

* The last sitting ended with the playing of National Song.

BILLS

(I) Government Bills

Sl. No. Remarks	Title of the Bills	Date of intro -	Date of laying on the Table in the case of Bill passed by Rajya	Date of discussion in Lok Sabha	Time taken	No. of amend ments tabled	No. of amend ments carried
Sabha							
1.	**The Foreign Exchange Management Bill, 1999	29.11.1999	-	2.12.1999	H-M 0-26 2-55 (consideration & passing)	51	-
2.	The Mines and Minerals (Regulation & Development) Amendment Bill, 1999	20.11.1999	-	3.12.1999 7.12.1999 8.12.1999 (consideration & passing)	0-05 3-11	1	-
3.	*The Securities Laws	28.10.1999	-	30.11.1999 } (consideration and passing) }	1-57	8	-
4.	*The Securities Laws	28.10.1999	-	30.11.1999 } (consideration and passing) }		1	-
5.	The Insurance Regulatory and Development	28.10.1999	-	30.11.1999 1.12.1999	9-11	66	4

as

	ment Authority Bill, 1999			2.12.1999 (consideration and passing)			
6.	@The Prevention of Passed Money-Laundering Bill, 1999	29.10.1999	-	2.12.1999 (consideration and passing)	3-00	51	-
7.	The Special Protection Passed Group (Amendment) Bill, 1999 <i>as passed by Rajya Sabha</i>	-	3.12.1999	8.12.1999 9.12.1999 (consideration and passing)	2-22	-	-
8.	The Election Laws Pending (Amendment) Bill 1999	9.12.1999	-	-	-	-	-
9.	The National Trust for Passed Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Bill, 1999.	9.12.1999	-	15.12.1999 (consideration and passing)	3-20	-	-
10.	The Appropriation (No. Passed 4) Bill, 1999	9.12.1999	-	9.12.1999 (consideration and passing)	0-02	-	-
11.	The Vice-President Passed Pension (amendment) Bill, 1999	10.12.1999	-	20.12.1999 (consideration and passing)	0-04	-	-
12.	The Indian Majority Passed (Amendment) Bill, 1999 <i>as passed by Rajya Sabha</i>	-	2.12.1999	10.12.1999 (consideration and passing)	0-30	-	-
13.	The Administrators- Passed General (Amendment) <i>Bill, 1999 as passed by Rajya Sabha</i>	-	2.12.1999	10.12.1999 (consideration and passing)	0-13	-	-
14.	The Notaries (Amendment Passed	-	1.12.1999	10.12.1999	0-09	-	-

	Bill, 1999 <i>as passed by Rajya Sabha</i>			(consideration and passing)			
15.	The Appropriation Passed (Railways) No. 4 Bill, 1999	13.12.1999	-	13.12.1999	0-02	-	-
16.	The Protection of Motion for Plant Varieties and reference of Farmers' Rights Bill, 1999 Bill to a Joint Committee with instructions report by the day of the week of the next session, Adopted	14.12.1999	-	21.12.1999	0-01	-	-
				(consideration and passing)			the
							to
							last
							first
17.	The Information Pending Technology Bill, 1999	16.12.1999	-	-	-	-	-
18.	The Code of Civil Procedure (Amendment) Bill, 1999 <i>as passed by Rajya Sabha</i>	-	1.12.1999	16.12.1999	2-29	1	-
19.	The Small Industries Development Bank of India (Amendment) Bill 1999	17.12.1999	-	22.12.1999	0-46	1	-
20.	The Central Vigilance Commission Bill, 1999 reference of Bill to a Committee	20.12.1999	-	21.12.1999	0-02	-	-
				(Motion for reference of the Bill to a Joint Committee)			the Joint with

instructions

report by the

day of the

week of the

next session,

Adopted.

21.	The Central Industrial Security Force (Amendment and Validation) Bill, 1999, as passed by Rajya Sabha	-	3.12.1999	20.12.1999	1-05	9	-	
				(Consideration and passing)				
22.	The Marriage Laws (Amendment) Bill, 1999, as passed by Rajya Sabha	-	2.12.1999	20.12.1999	0-11	9	-	
				(Consideration and passing)				
23.	The Copyright (Amendment) Bill, 1999 as passed by Rajya Sabha	-	20.12.1999	22.12.1999	1-10	-	-	Passed
				(Consideration and passing)				
24.	The Trade Marks Bill 1999, as passed by Rajya Sabha	-	20.12.1999	22.12.1999	2-06	-	-	
				(Consideration and passing)				
25.	The Geographical Indications of Goods (Registration and Protection) Bill, 1999, as passed by Rajya Sabha	-	20.12.1999	22.12.1999	0-33	-	-	Passed
				(Consideration and passing)				
26.	The Patents (Second Amendment) Bill, 1999 as introduced in Rajya Sabha	-	-	22.12.1999	0-03	-	-	Motion for concurrence adopted
				(Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee)				
27.	The Constitution (Eighty-fifth Amendment) Bill,	23.12.1999	-	-	1-16	-	-	Pending

1999 (Amendment of articles 239AA, 331 and 333 and insertion of new articles 330A, 332A and 334A)

28.	The Electricity Regulatory Commissions (Amendment) Bill, 1999	23.12.1999	-	-	-	-	-	-	Pending
29.	The Companies (Second Amendment) Bill, 1999.	23.12.1999	-	-	-	-	-	-	Pending

** Discussed together with the Prevention of Money-Laundering Bill, 1999.

* Discussed together

@ Discussed together with the Foreign Exchange Management Bill, 1999

SUMMARY

1. Bills pending at the end of the last Session - 4
2. Bills Introduced - 14
3. Bills opposed at introduction stage - 3
4. Bills passed by Rajya Sabha and laid on the Table - 11
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments - Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha - Nil
7. Bills Passed - 21
8. Bills negatived - Nil
9. Bills withdrawn - 2
10. Bills-part discussed - Nil
11. Motions for adjournment of debate on the Bills adopted - Nil
12. Bills referred to Select Committee - Nil
13. Bills referred to Joint Committee - 2
14. Bills reported by Select Committee - Nil
15. Bills reported by Joint Committee - Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha - 1
17. Bills referred to Standing Committee by Chairman/Speaker - 9

18. Bills reported by Standing Committee - Nil

19. Bills pending at the end of Second session of thirteenth Lok Sabha - 8

(ii) Bills Referred to the Standing Committee and Presentation/Laying of Reports Thereof

Sl.No	Title of the Bill	Date of Indtroduction	Referred by Speaker./ Chairman	Name of the Committee/ Date of reference	Date of presentation/ laying of Reportss	Remarks
1	The Electricity Regularity Commissions (Amendment) Bill, 1999	23.12.1999 (L.S.)	Speaker	Energy (4.1.2000)	-	Pending with the Committee
2.	The Election laws (Amendment) Bill, 1999	9.12.1999 (L.S.)	Chairman	Homeaffairs (17.1.2000)	-	Pending with the Committee
3.	The Companies (Second Amendment) Bill, 1999	23.12.1999 (L.S.)	Chairman	Homeaffairs (17.1.2000)	-	Pending with the Committee
4.	The Information Technology Bill, 1999	16.12.1999 (L.S.)	Chairman	Science and Technology, Environment and Forests (17.1.2000)	-	Pending with the Committee
5.	The Explosive Substance (Amendment) Bill, 1999	23.12.1999 (L.S.)	Chairman	Home Affairs (14.1.2000)	-	Pending with the Committee
6.	The Semi-Conductor Integrated Circuits Layout Design Bill, 1999	20.12.1999 (R.S.)	Chairman	Science and Technology, Environment Forests (21.2.2000)	-	Pending with the Committee
7.	The Constitution (Eighty-sixth Amendment) Bill, 1999	23.12.1999 (R.S.)	Chairman	Urban and Rural Development (25.1.2000)	-	Pending with the Committee
8.	The Consitution (Eighty-eighth Amendment) Bill, 1999	23.12.1999 (R.S.)	Chairman	Home Affairs (21.1.2000)	-	Pending with the Committee
9.	The Coal India (Regulation and Validation) Bill, 1995	14.2.1995 (R.S.)	Chairman	Industry (1.2.2000)	-	Pending with the Committee

(III) Private Members' Bills

Sl. No	Title of the Bill and member -in-charge	Date of Introduction	Dates of laying on the tables (in the case Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time-Taken	No. of amendments tables	No. of amendments carried	Progress/Remarks
1.	The House of the People (Administration) Bill, 1999 by Shri G.M. Banatwalla, M.P.	3.12.1999	-	-	H - M -	-	-	Pending
2.	The Indian Citizens Abroad (Voting Rights at Elections) Bill, 1999 by Shri G.M. Banatwalla., M.P.	3.12.1999	-	-	-	-	-	Pending
3.	The Reservation (Services and higher Education) Bil, 1999 by Shri G.M. Banatwalla, M.P.	3.12..1999	-	-	-	-	-	Pending
4.	The Terrorist and Disruptive Activities (Prevention) (Withdrawal of Legal Proceedings) Bill, 1999 by Shri G.M Banatwalla, M.P.	3.12.1999	-	17.12.1999 (Consideration)	1- 22	-	-	Discussion on motion for consideration not concluded pending
5.	The Constitution (Amendment) Bill, 1999 (Insertion of new artice 75A, etc.) by Shri Kirit Somaiya, M.P.	3.12.1999	-	-	-	-	-	Pending
6.	The Empowerment of Women Bill, 1999 by Dr. V. Saroja, M.P.	3.12.1999	-	-	-	-	-	Pending
7.	The Medical Profession (Regulation) Bill, 1999 by Dr. V. Saroja, M.P.	3.12.1999	-	-	-	-	-	Pending
8.	The Investors' Proection Bill 1999 by Shri Kirit Somaiya, M.P.	3.12.1999	-	-	-	-	-	Pending
9.	The Consitution (Amendment) Bill, 1999 (Amendment of article 311) by Shri Basudev Acharia, M.P.	3.12.1999	-	-	-	-	-	Pending
10.	The Government of Union Territory of Lakshadweep Bill, 1999 by Shri Basudeb Acharia	3.12.1999	-	-	-	-	-	Pending

11.	The Contract Labour (Regulation and Abilitation (Amendment) Bill, 1999 (Amendment of section 1, etc.) by Shri Basudeb Acharia, M.P.	3.12.1999	-	-	-	-	-	Pending
12.	The Constitution (Scheduled Tribes Order (amendment) Bill, 1999 (Amendment of the Schedule) by Shri Basudeb Acharia, M.P.	3.12.1999	-	-	-	-	-	Pending
13.	The Technology Bank of India Bill, 1999 by Shri Kirit Somaiya, M.P.	3.12.1999	-	-	-	-	-	Pending
14.	The Constitution (Amendment) Bill 1999 (Amendment of articles 58, etc.) by Shri Uttamrao Deorao Patil, M.P.	3.12.1999	-	-	-	-	-	Pending
15.	The Constitution (Amendment) Bill, 1999 (Amendment of articles 74 and 163) by Shri Uttamrao Deora Patil, M.P.	3.12.1999	-	-	-	-	-	Pending
16.	The Constitution (Amendment) Bill, 1999 (Amendment of Preamble, etc.) by Shri Harpal Singh Sath, M.P.	3.12.1999	-	0-59 minutes taken on introduction of Bills at Sl. No 1 to 16	-	-	-	Pending
17.	The Ban on Cow Slaughter Bill, 1999 by Shri Adityanath, M.P.	17.12.1999						Pending
18.	The Constitution (Amendment) Bill, 1999 (Omission of article 44 etc.) by Shri Adityanath, M.P.	17.12.1999						Pending
19.	The Constitution (Amendment) Bill, 1999 (Amendment of article 1) by Shri Adityanath, M.P.	17.12.1999						Pending
20.	The Spices and Cash Crops Prices Commission Bill, 1999 by Shri Ramesh Chennithala, M.P.	17.12.1999						Pending
21.	The Constitution (Amendment) Bill, 1999 (Amendment of Tenth Schedule) by Shri Ramesh Chennithala, M.P.	17.12.1999						Pending
22.	The Protection of Human Rights (Amendment) Bill, 1999 (Amendment of section 2, etc.) by Shri Ramesh Chennithala, M.P.	17.12.1999						Pending
23.	The Constitution (Amendment) Bill, 1999 (Amendment of article 19) by Shri Ramesh Chennithala, M.P.	17.12.1999						Pending
24.	The Compulsory Voting Bill, 1999 by Shri Vilas Muttemwar, M.P.	17.12.1999						Pending
25.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1999 (Amendment of the Schedule) by Shri Vilas Muttemwar, M.P.	17.12.1999						Pending
26.	The National Child Welfare Board Bill, 1999 by Shri Vilas Muttemwar M.P.	17.12.1999						Pending
27.	The Youth Welfare Bill, 1999 by Shri Vilas Muttemwar, M.P.	17.12.1999						Pending
28.	The Constitution (Amendment) Bill, 1999 (Insertion	17.12.1999						Pending

	of new article 44A) by Shri P.C. Thomas, M.P.							
29.	The Rubber Growers (Protection) Bill, 1999 by Shri P.C. Thomas, M.P.	17.12.1999						Pending
30.	The Slums and Jhuggi Jopri Areas Clearacne Bill, 1999 by Shri Y.S. Vivekananda Reddy, M.P.	17.12.1999						Pending
31.	The Provision of Employment Bill, 1999 by Shri Y.S. Vivekananda Reddy, M.P.	17.12.1999						Pending
32.	The Special Educational Facilities (For Children of Parents Living below Poverty Line) Bill, 1999 by Shri Y.S. Vivekananda Reddy, M.P.	17.12.1999						Pending
33.	The Foreign Aid Fund of India Bill, 1999 by Shri Y.S. Vivekananda Reddy, M.P.	17.12.1999						Pending
34.	The Compulsory Voting Bill, 1999 by Shri P.C. Thomas, M.P.	17.12.1999						Pending
35.	The Constitution (Amendment) Bill, 1999 (Amendment of article 85) by Shri Raghuvansh Prasad Singh, M.P.	17.12.1999						Pending
36.	The Constitution (Amendment) Bill, 1999 (Insertion of new article 31) by Dr. V. Saroja, M.P.	17.12.1999						Pending
37.	The Population Stabilisation Bill, 1999 by Dr. V. Saroja, M.P.	17.12.1999						Pending
38.	The Representation of the People (Amendment) Bill, 1999 (Insertion of new sections 26A and 26B) by Shri Raghuvansh Prasad Singh, M.P.	17.12.1999						Pending
39.	The Constitution (Amendment) Bill, 1999 (Amendment) Bill, 1999 (Amendment of article 51A) by Shri Raghuvansh Prasad Singh, M.P.	17.12.1999						Pending
40.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 1999 (Amendment of the Schedule) by Shri Raghuvansh Prasad Singh, M.P.	17.12.1999						Pending
41.	The Flood Contro Bill, 1999 by Shri Vaiko, M.P.	17.12.1999						Pending
42.	The Constitution (Amendment) Bill, 1999 (Insertion of new article 9A) by Shri Vaiko, M.P.	17.12.1999						Pending
43.	The Compulsory Voting Bill, 1999, by Shri Vaiko, M.P.	17.12.1999						Pending
44.	The Nationalisation of Inter-State Rivers Bill, 1999 by Shri Vaiko, M.P.	17.12.1999						Pending
45.	The Constitution (Amendment) Bill, 1999 (Amendment of article 103, etc.) by Shri Anand Gangaram Geete, M.P.	17.12.1999						Pending
46.	The Constitution (Amendment) Bill, 1999 (Insertion of new article 75A, etc.) by Shri Anand Gangaram Geete, M.P.	17.12.1999						Pending
47.	The National Commission for the Aged Bill, 1999 by Shri Sushil Kumar Shinde, M.P.	17.12.1999						Pending

48.	The Population Control and Family Welfare Bill, 1999 by Shri Suhil Kumar Shinde, M.P.	17.12.1999	0-53 minutes taken on introduction of Bills at Sl. No.s 17 to 48	Pending
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SUMMARY

1. Bills pending at the end of the last session - Nil
2. Bills introduced - 48
3. Bills withdrawn - Nil
4. Bills negatived - Nil
5. Bills removed from the Register of Pending Bills - Nil
6. Bills part-discussed - 1
7. Bills pending at the end of the session vide para No. 355 of Bulletin Part II dated 4 January, 2000 - 48

3. CALLING ATTENTION

Sl. No.	Subject	Name of Member who Called attention	Name of Minister Date when taken up	Time taken H. -M.
1.	Situation arising out of serious disease of mite endangering coconut cultivation in the country and steps taken by the Government in regard thereto	Shri P.C. Thomas	<u>Shri Nitish Kumar</u> 03.12.1999	1 - 17
2.	Situation arising out of sale entire share of National Hydel Power Corporation to National Thermal Power Corporation and steps taken by the Government in regard thereto.	Shri S. Jaipal Reddy	<u>Shri P. Kumaramangalam</u> 08.12.1999	1-04
3.	Situation arising out of reported loss to State of Karnataka due to withdrawal by Cogentrix promoters from the proposed power plant in Mangalore and steps taken by the Government in regard thereto.	Shri S. Bangarappa	<u>Shri P. Kumaramangalam</u> 16.12.1999	0 -29
4.	Situation arising out of crisis in Jute Industry and NJMC and steps taken by the Government in regard thereto.	Shri Rup Chand Pal	<u>Shri Kashi Ram Rana</u> 21.12.1999	1-35
5.	Situation arising out of large scale winding up of Non-Banking Financial Companies resulting in loss to investors and steps taken by the Government in regard thereto	Shri Kirit Somaiya	<u>*Shri Yashwant Sinha</u> 23.12.1999	0-05

- * Due to continuous interruptions in the house, the Calling attention could not be concluded and the Minister of Finance laid on the Table a copy of the statement (Hindi and English Versions)

4. COMMITTEES

Committees other than Financial and Standing Committees

Sl. No.	Name of Committee	No. of Sittings	Duration	Average Percentage of Attendance by Members	Study Tours/ Local visits Under taken	Reports presented Original	Action taken	Remarks
1.	Business Adviosry Committee	4	3-10	32.60%	4	-	-	
2.	House Committee-	2	2-00	85.0%				
	(i) Sub Committee on Furnishing	1	2-00	100%	-	-	-	
	(ii) Sub-Committee on Amenitiess	1	2-00	70%				

5. DIVISION

Sl. No.	Date	Subject Matter	Brief question	Result	Remarks
1	02.12.99	Insurance Regulatory and Development Authority Bill, 1999	Motion for adoption of amendment No. 14 moved by Shri Rupchand Pal	Negatived. Ayes: 82 Noes: 331	By distribution of slips
2.	17.12.99	The Constitution (Amendment) Bill 1999 (Omission of article 44) moved by Shri Adityanath	On the motion for leave to introduce the Bill	Adopted Ayes: 48 Noes : 48	By distribution of slips

6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date of Discussion	Time Taken H-M
(i) RAILWAY BUDGET Supplementary Demand for Grant in respect of Budget (Railways) for 1999-2000	6.12.1999	13.12.1999	Discussion and voting on supplementary Demand for 5-48 Grant (Railways)
(ii) GENERAL BUDGET	8.12.1999	9.12.1999	Discussion and voting on supplementary Demand for 3-44 Grant (Railways)

7. MOTIONS UNDER RULE 191 AND 342

Summary

1. No. of motions received - 247
2. No. of motions admitted - 80
3. No. of motions discussed - Nil
4. No. of motions remained part-discussed - Nil
5. Total Time Taken - Nil

8. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath or Addirmation	Language in which Oath/ Affirmation was made	Date of Oath/ Affirmation
1.	Shri Abdul Hamid	Dhubri-Assam	Oath	English	29.11.99

2.	Shri Thomas Hansda	Rajmahal(ST)-Bihar	Oath	Hindi	29.11.99
3.	Shri Subodh Rai	Bhagalpur-Bihar	Affirmation	Hindi	29.11.99
4.	Smt. Renu Kumari	Khagaria-Bihar	-do-	Hindi	29.11.99
5.	Shri Holkhomang	II-Outer Maipur (ST)-Manipur	-do-	Manipuri	29.11.99
6.	Shri Sursh Pasi	Chail (SC)-Uttar Pradesh	-do-	Hindi	29.11.99
7.	Shri Denzil B. Atkinson	Nominated	Oath	English	29.11.99
8.	Dr. (Smt.) Beatrix D'souza	Nominated	Oath	English	29.11.99

9. OBITUARY REFERENCES

Sl. No.	Name of Member and particulars	Date of Death	Date of obituary references	Time Taken H-M
1.	Shri M. Sankaapandian (Member, First & Second Lok Sabha)	8.10.99	29.11.99	0-02
2.	Shri L. Krishnaswami Bharathi (Member, Constituent Assembly & Provisional Parliament)	31.10.99	29.11.99	
3.	The loss of many lives in the devastating Cyclone in Orissa		29.11.99	0-03
4.	Shri Surti Kistaiya (Member Second Lok Sabha)	22.10.99	10.12.99	0-03
5.	Shri P. Venkata Redy (Member, Fifth, Sixth and Seventh Lok Sabha)	7.12.99	13.12.99	0-03
6.	Shri Narhari Prasad Sai (Member, Sixth Lok Sabha)	8.12.99	13.12.99	
7.	Shri Krishna Lal Sharma (Member, Eleenth & Twelfth Lok Sabha)	17.12.99	17.12.99	0-03
8.	Shri G.I. Patel (Member, Eighth Lok Sabha)	8.12.99	22.12.99	0-01
9.	Shri Ram Deni Ram (Member, Sixth Lok Sabha)	19.9.99	23.12.99	0-03
10.	Shri Ram Pyare Pankia	24.10.99	23.12.99	

(Member Seventh & Eighth Lok Sabha)			
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10. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	Shri Basudeb Acharia	16.12.99
2.	Smt. Margaret Alva	-do-
3.	Dr. Laxminarayan Pandey	-do-
4.	Shri P.H. Pandian	-do-
5.	Shri Shrinivas Dadasabheb Patil	-do-
6.	Shri Raghuvansh Prasad Singh	-do-
7.	Shri Beni Prasad Verma	-do-
8.	Shri Devendra Prasad Yadav	-do-
9.	Shri K. Yerrannaidu	-do-

11. PAPERS LAID ON THE TABLE

(A) By Government - 2500

(B) By Private Members - Nil

12. PETITIONS

Petition presented by Member - 1

13. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the memembr who raised the matter	Date on which matter brought before the House	Time Taken H-M	Decision of Chair/House
1.	Question of privilege against the Prime Minister for allegedly making an announcement to press regarding tendering of resignation by two Ministers without first sharing that information with the House on 7 December, 1999	Shri Santosh Mohan Dev	8.12.1999	0-20	On 8.12.1999 Speaker gave a ruling withholding his consent to the raising of the question of privilege given notice of by the member. Speaker observed that it is well established that no privilege of Parliament was involved if statements on matters of public interest were not made first in the House and were made outside when House was in session.
2.	Question of Privilege against Shri S. Jaipal Reddy, MP for having deliberately misled the House on 8 December, 1999	Prof. Vijay Kumar Malhotra	10.12.1999	0-03	On 10.12.1999 the Deputy Speaker informed the House about the withholding of consent by the Speaker to the raising of question of privilege given notice of by the member. Deputy Speaker observed that as per records Shri S. Jaipal Reddy, MP had merely put a poser to the Prime Minister and did not make any categorical statement as alleged by Prof. Vijay Kumar Malhotra.

14. QUESTIONS

(I) STARRED QUESTIONS

- (a) Number of Questions put down in Question Lists for oral answers - 380*
- (b) Number of Questions orally answered - 70

(II) SHORT NOTICE QUESTIONS

- (a) Number of Questions put down in Short Notice Question Lists - 2
- (b) Number of Short Notice Questions orally answered - 1

(III) UNSTARRED QUESTIONS

- (a) Number of Questions put down in Question Lists of written answers - 3769**
- (b) Number of Questions for which written answers laid on the Table including those put down for oral answers but not reached for oral answers. - 4079

(Note: * Including 2 Questions deleted from Starred Questions list.
** Including 17 Questions deleted from Unstarred Questions list.)

(IV) HALF-AN-HOUR DISCUSSION arising out of answers to questions during the second session of Thirteenth Lok Sabha

Sl. No.	Brief Subject	Name of Members who got first priority in the ballot to raise the discussion	Date of discussion	Ministry/Deptt.	Time Taken H-M
1.	Reduction in import prices Steel items	Shri Sunil Khan	8.12.1999	Steel	0-29
2.	Funds to combat Naxalism	Shrimati Shyama Singh	10.12.99	Home Affairs	0-24
3.	Funds for child care and safe motherhood	Shri Maheshwar Singh	15.12.99	Health and Family Welfare	0-29
4.	Financial Health of Indian Airlines and Air India and purchase of Aircraft	Shri Kirit Somaiya	17.12.1999	Civil Aviation	0-50
5.	Import of Duty Free Milk Powder	Shri R. L. Jalappa	20.12.1999	Agriculture	0-33

15. RESOLUTIONS

(I) Government Resolution

Sl. No.	Brief Subject	Name of Member who moved	Date of moving and discussion	Time Taken H-M	Ministry/ Department Concerned	Remarks
1.	"That this House do resolve that a Parliamentary Committee consisting of 12 members of this House, to be nominated by the Speaker, be appointed to review the Rate of Divident which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance vis-a-vis General Finance and to make recommendations thereon."	Shri Digvijay Singh	21.12.1999	0-01	Railways	Adopted
2.	"That this House do recommend to the Rajya Sabha to agree to associate six members from the Rajya Sabha with the Parliamentary Committee to review the Rate of Dividend which is at present payable by the Indian Railways to well as other ancillary matters in connection with Railway Finance vis-a-vis the General Finance and to make recommendations	Shri Digvijay Singh	21.12.1999	0-01	Railways	Adopted

thereon and to communicate the names of the Members so appointed in this House."					
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(II) Statutory Resolution

Sl. No.	Subject	Article/Section of the Constitution	Name of Member who moved	Date of moving and discussion	Time Taken H-M	Ministry/ Department concerned	Remarks
1.	"Approval of the Notification No. 127/99- Customs dated 1.12.1999 [G.S.R. 793 (E) dated 1.12.1999] which seeks to amend the First Schedule to the Customs Tariff Act, 1975 so as to enhance the rate of customs duty applicable to goods falling under sub-heading Nos. 1001.10 and 1001.20 of the said Schedule from "free" to "50%"	Sub-Section (2) of Section 8A of the Customs Tariff Act, 1975.	Shri Yashwant Singh	21.12.1999	0-19	Finance	Adopted

(III) Private Members' Resolution

Sl. No.	Brief Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken H-M	Ministry/ Department	Remarks
1	That this House expresses its serious concern over the increasing number of undertakings falling sick and Government's decision to close down 12 such undertakings resulting in the loss of employment of thousand of workers and employees and non-payment of their wages and allowances and disinvestment of public sector undertakings, including even profit making undertakings, and urges upon the Government to- (i) Stop closure of sick public sector undertakings; (ii) take steps to revive the viable sick public sector undertakings and formulate a comprehensive policy to improve their functioning; (iii) review the disinvestment policy; (iv) make immediate payment of dues of employees; and	Shrimati Geeta Mukerjee	3.12.1999 10.12.1999	3-33	Heavy Industries and Public Enterprises	Withdrawn

	(v) frame policies to rehabilitate ousted workforce due to closure.					
2.	This House is of the opinion that a Board may be constituted by the Central Government for around development of hilly States and hilly regions of the country, especially in the Himlayan belt, so as to bring them at par with developed regions in the plains of the country.	Shri Maheshwar Singh	10.12.1999	0-28	Planning	Discussion not concluded

16. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under Rule	Name of Member who raised the discussion	Date(s) of discussion	Time taken H-M	Ministry/ Department concerned	Remarks
1.	Loss of life and property due to Super Cyclone in Orissa and the need to declare it as a national calamity	193	Shri Ravi Prakash Verma	29.11.99	4-58	Agriculture	-
2.	Problems being faced by the farmers in vrious parts of the country	193	Shri Ram Nagina Mishra	7.12.99 8.12.99	6-48	Agriculture	-
3.	Issue of National Security and rise of militancy in various parts of the country especially in North-East and Jammu and Kashmir	193	Shri Vilas Muttemwar	14.12.99 15.12.99	5-06	Home Affairs	-
4.	Disinvestment policy of Government	193	Shri Indrajit Gupta	16.12.99 17.12.99	2-50	Deptt. of Disinvestment	-
5.	Functioning of Prasar Bharati	193	Shri S. Jaipal Reddy	16.12.99 17.12.99 21.12.99	3-12	Information & Broadcasting	-

DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE FOR SHORT DURATION DISCUSSION UNDER RULE 193

SUMMARY

1. No. of notices received - 98
2. No. of discussions admitted - 5
3. No. of discussion held - 5
4. No. of discussions remained part-discussed
- Nil
5. Total time taken - 22 hours 54 Minutes

**17. SPEAKER/DEPUTY SPEAKER/
CHAIRMAN ANNOUNCEMENTS/
OBSERVATIONS/
REFERENCES/RULLINGS**

S No.	Subject	By Whom	Date
1.	Reference regarding 50th Anniversary of adoption of Constitution of India	The Speaker	29.11.1999
2.	Observation regarding universal acknowledgement of two Indians namely (i) Mahatma Gandhi, Father of the Nation as the Asian of the Century and (ii) Smt. Indira Gandhi as Greatest Women of the millennium By Asia Week Magazine and BBC News online World Poll, respectively	The Speaker	3.12.1999
3.	Observation deprecating of the act of a member in the House on 22.12.1999 and urging the members including the Ministers to address the Chair and exercise restraint while participating in the discussion in the House	The Speaker	22.12.1999
4.	Valedictory reference on the conclusion of second session of Thirteenth Lok Sabha.	Smt. Sonia Gandhi, the Prime Minister and the Speaker	23.12.1999

18. STATEMENTS

(I) Statements made/laid by Ministers under Rule 372

S. No.	Brief Subject	Name of Minister	Date	Time Taken H-M
1.	Investigations in the Bofors Case	Shri L.K. Advani	29.11.99	0-05
2.	Imposition of Customs duty on Wheat	Shri Yashwant Sinha	01.12.99	0-12
3.	Statement regarding Government Business for the week commencing the 6th December, 1999	Shri Pramod Mahajan	03.12.99	0-03
4.	Third Ministerial Conference of WTO at Seattle	Shri Murasoli Maran	08.12.99	0-03
5.	Statement regarding Government Business for the week commencing the 13th December, 1999	Shri Pramod Mahajan	10.12.99	0-03
6.	Priyadarshini Mattoo's case	Smt. Vasundhara Raje	14.12.99	0-05
7.	An accident that occurred on 13 December, 1999 at IGI Airport, New Delhi	Shri Chaman Lal Gupta	15.12.99	0-06
8.	Statement regarding Government Business for the remaining part of the current Session.	Shri Pramod Mahajan	17.12.99	0-06
9.	Y2K Problem in computers and computer based systems	Shri Pramod Mahajan	17.12.99	0-06
10.	Tentative proposals for revision of wages in respect of working Journalists and Non-journalists Newspaper and News agency Employees	Dr. Satyananrayan Jatiya	22.12.99	0-02

* Also laid on the Table a copy of the Opinion (Hindi and English versions) of Attorney General for India sought in the matter

(II) MATTERS UNDER RULE 377

**Position regarding receipt of replies from Ministers
concerned during Thirteenth Lok Sabha
as on 14.2.2000**

	Total Number of Matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (20.10.1999 to 29.10.1999)	49	24	48.98
Second Session (29.11.99 to 23.12.1999)	174	76	43.68

**(III) Statement showing the time spent on disorderly scenes/
Interruptions in the House during second session of
Thirteenth Lok Sabha**

Date	Time spent on interruptions H-M	Time loss due to adjournment of the House following interruption H-M	Remarks
6.12.1999	0-32	4-21	Interruptions started at 12.05 P.M. and continued upto 12.15 P.M. Lok Sabha adjourned at 12.16 P.M. and re-assembled at 2.02 P.M. Interruption agains started at 2.02 P.M. and continued upto 2.19 P.M. Lok Sabha adjourned at 2.20 P.M. re-assembled 4 P.M. Interruption continued from 4.02 P.M. Lok Sabha adjourned at 4.05 P.M. for the day.
7.12.99	0-22	1-38	Interruptions started at 11 A.M. and continued upto 11.15 A.M. Lok Sabha adjourned at 11.16 A.M. to meet 12 Noon. At 12 Noon interruptions continued and Lok Sabha again adjourned at 12.06 P.M. and re-assembled at 2 P.M.
14.12.99	0-02	2-07	Interruptions started at 12.26 P.M. Lok Sabha adjourned at 12.27 P.M. to meet 2 P.M. Interruptions started at

			2.25 P.M. and Lok Sabha adjourned at 2.26 P.M. to meet at 4 P.M.
21.12.99	0-43	-	Interruptions started at 11 A.M. and continued upto 11.43 A.M.
22.12.99	0-06	0-59	Interruptions started at 11.55 A.M. and continued upto 12 Noon. Lok Sabha adjourned at 12.01 P.M. to meet at 1 P.M. Lok Sabha adjourned at 1.57 P.M. for lunch to meet again at 2.30 P.M.
23.23.99	0-18	3-30	Interruptions started at 12.03 P.M. Lok Sabha adjourned at 12.13 P.M. to meet at 13.15 P.M. Amidst interruptions some business were transacted and Lok Sabha adjourned at 1.19 P.M. to meet at 3 P.M. Interruptions again started at 3.05 P.M. and continued upto 3.12 P.M. Lok Sabha adjourned at 3.13 P.M. to meet again at 5 P.M.

Time calculated on the basis of normal time of the House i.e. from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

(iv) Statement indicating matters raised after question hour and before taking up of the listed business and the time taken thereon during second session of Thirteenth Lok Sabha

Date	Numbers of matters raised	Number of Members who spoke	Time Taken H - M
29.11.99	4	7	0-38
30.11.99	32	32	1-27
01.12.99	7	9	1-07
02.12.99	1	1	0-04
03.12.99	2	5	0-42
06.12.99	Nil	Nil	Nil
07.12.99	Nil	Nil	Nil
08.12.99	16	19	0-55
09.12.99	42	49	1-24
10.12.99	13	16	0-28
13.12.99	18	26	1-30
14.12.99	2	3	0-35
15.12.99	9	9	0-50

16.12.99	4	4	0-13
17.12.99	19	20	0-50
20.12.99	34	34	2-37
21.12.99	11	16	1-00
22.12.99	4	9	0-42
23.12.99	Nil	Nil	Nil
Total	218	259	15-02

19. STATEMENT SHOWING TIME TAKEN ON
VARIOUS KINDS OF BUSINESS TRANSACTED
DURING THE SECOND SESSION OF
THIRTEENTH
LOK SABHA

Business	Time taken H-M	Percentage of the total time taken
BILLS- (a) Government Bills (b) Private Members' Bills	34- 39 3-14	27.91 02.61
BUDGETS- (a) Railway Budget (b) General Budget	5-48 3-44	04.69 03.02
CALLING ATTENTION NOTICES	4-30	03.64
DISCUSSIONS- (a) Half-an-Hour Discussions (Rule55) (b) Short Duration Discussions (Rule193)	2-49 22-54	02.27 18.53
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	15-02	12.16
MATTERS UNDER RULE 377	3-06	02.58
QUESTIONS	16-31	13.36
RESOLUTIONS-	0-01	00.00

(a) Government Resolutions	0-19	00.26
(b) Statutory Resolutions	4-01	03.25
(c) Private Members Resolutions		
STATEMENTS (RULE 372)	0-39	00.52
OTHER MATTER such as Paper Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	6-26	05.20
TOTAL	123-13	100.00